

BEFORE THE NATIONAL GREEN TRIBUNAL, FARIDKOT HOUSE,
COPERNICUS MARG, NEW DELHI-110007

O.A. NO. 339/2023

IN THE MATTER OF:-

DEEPTI GUPTA

.....APPLICANT

VERSUS

MINISTRY OF ENVIRONMENT AND
FOREST & CLIMATE CHANGE

.....RESPONDENT

INDEX

<u>S.No.</u>	<u>PARTICULARS</u>	<u>PAGE NO.</u>
1.	Short Affidavit on behalf of MCD	
2.	Annexure – “A” Photographs of cleaning the said cluster on various date	

THROUGH

(PUJA KALRA)

COUNSEL FOR NORTH DMC.

430, LAWYERS CHAMBERS

DELHI HIGH COURT

DELHI

Dated: 03.07.2024

BEFORE THE NATIONAL GREEN TRIBUNAL, FARIDKOT HOUSE,
COPERNICUS MARG, NEW DELHI-110007

O.A. NO. 339/2023

IN THE MATTER OF:-

DEEPTI GUPTA

.....APPLICANT

VERSUS

MINISTRY OF ENVIRONMENT AND
FOREST & CLIMATE CHANGE

.....RESPONDENT

N.D.O.H 19.07.2024

**SHORT AFFIDAVIT FILED ON BEHALF OF NORTH DELHI
MUNICIPAL CORPORATION**

I, Arvind Kumar S/o Sh. Munshi Ram, aged 47 years, Assistant Commissioner, Keshavpuram Zone, Municipal Corporation of Delhi, Keshavpuram, New Delhi, do hereby solemnly affirm and declare as under:-

1. That the deponent is working as Assistant Commissioner, Keshav Puram Zone, MCD, Delhi and well conversant with the facts of the case and as such competent to swear the present affidavit, on behalf of the Municipal Corporation of Delhi.
2. That this short affidavit is being filed in compliance of the directions given by this Hon'ble Tribunal vide orders dated 21.12.2023 wherein it was directed to file action taken reports.

3. That the slum cluster is situated on the land of irrigation and Water Resource Department, Govt. of Haryana, adjacent to the Western Yamuna Canal.
4. That the Municipal Corporation of Delhi (MCD) has made provisions to collect MSW from the residents of the cluster by deploying a waste collection vehicle (tipper) on a daily basis.
5. Further the MCD has also installed a garbage bin on the other side of the cluster to facilitate collection of garbage and to prevent littering.
6. Furthermore dumps of garbage around the dustbin are regularly cleared by the Corporation.
7. Awareness activities have been carried out in the cluster to discourage residents from throwing garbage in the Canal or in the surrounding area.
8. The photographs showing the cleaning of garbage on day to day basis are annexed herewith as Annexure-'A'.

Anil Kumar
5/7/2024
DEPONENT

VERIFICATION:-

Verified at Delhi on this 5th day of July, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and information derived from the official record. No part of it is false and nothing material has been concealed there from.

Anil Kumar
DEPONENT